

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 102/2018 in CP No. 04/241/HDB/2018
NAME OF THE COMPANY	Sapphire Blossom Rocks Private Limited
NAME OF THE PETITIONER(S)	Sunil Kumar Pottem & (03) Others
NAME OF THE RESPONDENT(S)	Sapphire Blossom Rocks Private Limited & (03) Others Respondents
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. Anil Kumar	Advocate	9440569156.	M An

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Venkata Rami Reddy B. Manpal Reddy	Advocate	9000655656	BR

ORDER

Learned counsel Mr.M.Anil Kumar present for Petitioner.
Learned counsel Mr.V.Venkata Rami Reddy and Mr.B.Manpal Reddy present for Respondent.

Heard arguments of learned counsel appearing for Respondent and learned counsel appearing for Petitioner.

Both sides' counsels shall their written arguments within one week in the Registry.

List the matter on 03.08.2018.


MEMBER JUDICIAL